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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.462/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20TH JULY, 2018, 10:30 A.M

Name of the Company	Mayank Commotrade Pvt Ltd.Vs-ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RINKU GUPTA, PCS Petitioner Rinku Gupta
20/07/2018

S.No.110 – No.462/KB/2018 – Mayank Commotrade Pvt. Ltd. Vs. ROC, West Bengal.

ORDER

Ld. Pr. C.S. appeared for the appellant Company.

Matter adjourned due to paucity of time.

Fix on 31st July, 2018 for further consideration.

Sd

(Madan B. Gosavi)
Member (Judicial)